

W.P.(C) No. 7048 of 2018 & I.A. No.5988 of 2018

15. 25.03.2019

Heard.

Admit.

Learned Additional Government Advocate for the State-opposite parties is directed to stop all illegal and unauthorized Slaughter Houses through the local authorities and report to this Court within a period of six weeks from today.

The matter to come up on 13.05.2019.

A free copy of this order be handed over to learned Additional Government Advocate for compliance.

Urgent certified copy of this order be granted on proper application.

.....
(K.S. Jhaveri)
Chief Justice

.....
(K.R. Mohapatra)
Judge